(c) the estimated cost of constructing them; and

(d) how and when the design of those pillars will be selected?

The Parliamentary Secretary to the ⁺ Minister of Education (Dr. Mi M. DES): (a) No, Sir.

(b) to (d). Do not arise.

Scientists' Delegation to Soviet Union

1508. {Shri Heda: Shri Mohana Rao:

Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether the delegation of scientists headed by him, that went to the Soviet Union has submitted any report to government;

(b) if so, what are its main features and

(c) whether Government have taken any decision thereon?

The Minister of Natural Resources (Shri K. D. Malaviya): (a) to (c). The Report of the delegation is under preparation and is expected shortly.

Promotion to Grade III of the Central Secretariat Service

509. Shri Viswanatha Reddy: Will the Minister of Home Affairs be pleased to state:

(a) whether Ministries are permitted to promote their Assistants to Grade III of the Central Secretariat Service who are junior in the Central Sercretariat Service Civil List in Preference to Seniors of other Ministries;

(b) if so, the steps Government propose to take to avoid this; and

(c) whether any deafinite orders or rules exist for deciding 'Long Term Vacancies' and 'Short Term Vacancies' with a view to avoiding anomalies?

The Deputy Minister of Home Affairs (Shri Datar): (a) Yes, for filling up shortterm vacancies only, *i.e.*, vacancies which are not expected to last beyond three months.

(b) The question does not arise as such local promotions are necessary to prevent dislocation of work and serious administrative inconvenience.

Promotions so made are, however, immedietely reported to the Central Secretariat Service Selection Board for their approval, and are liable to be cancelled if the Board or the Ministry of Home Affairs are not satisfied that they have been properly made;

(c) "Long Term Vacancies" are vacancies expected to last beyond three months.

Malaya University

510. Shri D. C. Sharma: Will the Minister of Education be pleased to state whether Government have made any present of books and cash to the Malaya University for opening a Department of Indian studies?

The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das): Some Sanskrit books have been presented to the Malaya University and a token grant of Rs. 6,000/- has been given for opening the Department of Indian Studies.

Advances for Purchase of Motor Cars

511. Shri M. D. Joshi: Will the Minister of **Finance** be pleased to state:

(a) whether it is a fact that officers of the Central Government are now being given an advance of twelve months' pay for the purchase of motor-cars;

(b) if so, when this enhanced rate of concession was brought into force; and

(c) how many officers have asked for this facility since then?

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah): (a) Officers for whom the possession of a motor car will be useful for official duties are allowed to draw advances, subject to certain conditions.

The amount of the advance is limited to twelve months' pay, or Rs. 12,000/-/- or the anticipated price of the motor car, whichever is the least.

(b) The limits of advance were increased from the 28th June, 1955.

(c) A number of applications have been received and sanctioned. The collection of information will entail reference to various Ministries and Departments and it is considered that the result will be incommensu-rate with the labour involved.

Protected Moruments in Bombay

512. Shri M. D. Joshi: Will the Minister of Education be pleased to lay on the Table of the House:

(a) a statement giving the names of the (protected monuments in Bombay State i) which are assigned to the care of thd Bombay State and (ii) which are lookee after by the Union Government;

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